

## ANNEXURE 7

Name of the corporate debtor:

Date of commencement of liquidation:

List of stakeholders as on :

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of stakeholder	Category of stakeholders (Preference shareholders/ equity shareholders/partners/others)	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	STATE BANK OF INDIA	equity shareholders			1808165309	1162236800	Equity shares	1162236800	Not applicable	-	71%	-	-	64,59,28,509.00	-	Interest and penal interest was not admitted
2	THE FEDERAL BANK LIMITED	equity shareholders			112186740	112186740	Equity shares	112186740	Not applicable	-	7%	-	-	-	-	Not applicable
3	UNITED BANK OF INDIA	equity shareholders			356015220	356015220	Equity shares	356015220	Not applicable	-	22%	-	-	-	-	Not applicable
					<b>2,27,63,67,269.00</b>	<b>1,63,04,38,760.00</b>		<b>1,63,04,38,760.00</b>			<b>100%</b>					